

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL AT CHENNAI**

**IN THE MATTER OF**

**THE INSOLVENCY AND BANKRUPTCY CODE 2016**

**AND**

**IN THE MATTER OF**

**CP(IB)/22 (CHE)/2022 - NCLT Chennai**

**M/s. STATE BANK OF INDIA**

**vs**

**M/s. SRI RAMANI RESORTS AND HOTELS PRIVATE LIMITED**

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V Navneeth

Interim Resolution Professional of M/s. Sri Ramani Resorts and Hotels Private Limited

Registration No - IBBI/IPA-001/IP-P01048/2017-2018/11731

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June 29, 2022

Chennai

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**Intimation of list of creditor claims received as of 28.06.2022 as per Regulation 13(2)(b) of IBBI, Regulations 2016.**

1. The date of receipt of the order was 06.06.2022 and the last date for submission of claims as per regulation 6(2)(c) of the IBBI Regulations 2016 was 20.06.2022.
2. Below is the summary of list of creditor claims received as of 28.06.2022 as per Regulation 13(2)(b) of IBBI, Regulations 2016. All amounts are in Rupees.

S No	Creditors	Amount claimed	Amount admitted*
1	Financial Creditors	34,60,42,554	31,26,09,587
2	Workman and Employees	-	-
3	Operational and other creditors	3,02,358	3,02,358
	Total	<b>34,63,44,912</b>	<b>31,29,11,945</b>

3. The corporate debtor has not filed its annual returns with the register of companies from financial year 2014-2015 and we are not able to access the books of accounts and records of the corporate debtor. The annual accounts of corporate debtor may need to be drawn up from the financial year 2014-2015 to the current date. Against this backdrop we do not have records maintained with corporate debtor to verify the claims received. We have provisionally accepted the claims under regulation 13(1) of Insolvency resolution regulations, 2016. The amount admitted was on provisional basis subject to updation of company accounts and verification.



V Navneeth

Interim Resolution Professional of M/s. Sri Ramani Resorts and Hotels Private Limited

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## VERIFICATION

I, Navneeth Vasudevan, aged 46 years, son of S. Vasudevan, Interim Resolution Professional, M/s. Sri Ramani Resorts and Hotels Private Limited. residing at No.12, 1<sup>st</sup> Street, Raghavan Colony, Ashok Nagar, Chennai 600 083, do hereby state that the claims received as on 28.06.2022 is true to the best of my knowledge and belief.



V Navneeth



Interim Resolution Professional of M/s. Sri Ramani Resorts and Hotels Private Limited

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